

File No. N - 9 / 18 / 2014 - NM  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House,  
26 - Mansingh Road, New Delhi - 110 011.  
Dated: 13<sup>th</sup> September, 2018.

**SANCTION ORDER**

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 18,12,400/- only (Rupees Eighteen Lakh Twelve Thousand Four Hundred Only) to Maharashtra Judicial Academy, Thane towards **Second & Final Installment** (balance amount out of the total project cost of Rs. 22,65,500/- ) (non-recurring expenditure) for under taking research project titled "*Anatomy of Judicial pendency*" submitted vide their letter no. MJA / U / 14445 / 2015 dated 29.10.2015 under the Scheme of Action Research and Studies on Judicial Reforms and as per the agreement signed by Maharashtra Judicial Academy, Thane and Department of Justice on 2nd March, 2016. First installment of Rs. 4,53,100/- only (Rupees Four Lakh Fifty Three Thousand One Hundred only) was released vide Order of even no. dated 4.3.2016.

2. The expenditure involved is debitable to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms, 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.

3. This has been entered in the Register of Grants/Expenditure at Sl. No. 2 at page No. 35-36.

4. This issues with the approval of IFD [Law] vide their Note No. 41 dated 05.09.2018 and Secretary (Justice) Note No. 42 dated 05.09.2018 in eoffice / computer file No. 348.

  
(Z. A. Khan)

Under Secretary to the Government of India  
Telefax: 2307 2139

To,

**Pay & Accounts Officer,  
Ministry of Law & Justice, Department of Legal Affairs,  
Janpath Bhawan, Janpath,  
New Delhi**

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Maharashtra Judicial Academy, Thane.
2. Under Secretary (Admn.-II), Department of Justice, Jaisalmer House, New Delhi.
3. IFD / Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
- ✓ 4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Joint Director, Maharashtra Judicial academy & Indian Mediation Centre & Training Institute, Uttan-Gorai Road, Uttan Bhayandar (W), Dist. Thane. - 401106.
6. Section Officer, Admn.Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4<sup>th</sup> Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.